

ITEM NO.6

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 4446/2017

STATE OF UP

Petitioner(s)

VERSUS

BHARTI AIRTEL LTD

Respondent(s)

Date : 05-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Sandeep Singh, Adv.

Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
05.03.2018

hj